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## LOBf to NCCF in import of dry dates

8, SI I HI RAMAWADHESHSINGH: Will the Minister of FOOD1IVIL SUPPLIES be pleased to st;,

whether the NCCF suffered ahilg loss to the tune of Rs- 3 croresin the purchase ot dry dates;

(k) whether any market Survey or and was before the imparl of the said assessed stocks;

whether the imported was from stocks lhe fresh crop

whether a Bombay based firm wa; awarded contract at a higher rate

of 100 per metric tonne for transportation of stocks from Basrah to Bombay; and

<e) if so, the details thereof and what action Government propose to take against the officers involved?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM HI AZAD): (a) National Cooperative Consumers Federation has reported that its losses in the disposal of imported dry date would be approximately to the tune of Rs. 1. 50 crores.

- ; b) and (c) No, Sir.
- ; d) NCCF has also reported that according to the terms of the agree-

entered with the Iraqi Dates Committee, the contract for transportation of dates irom. Basra to\* Bombay, was given to a contractor at the rate of U. S. \$ 10 per M. T. and that it has no information as to the rates being higher than the market rate.

(e) The entire matter of the par-chase and sales of dry dates by the NCCF 'has been referred to the C. B. I, for investigation.

## NAFED's Business Contracts with Foreign Countries

2139. SHR1 SAMAR MUKHERJEE: Minister of AGRICULTURE be pleased to state;

- (a) whether Audit Repon of NAFED for 1983-84 had pointed out that foreign business contracts were entered one sided ly favouring certain countries:
- (b) whether the Audit Report had also pointed out that particular officers were individually responsible for the losses suffered by NAFED during the period 1983-84:
- (c) if so, what action Government have taken against the erring officers?

THE MINISTER OF AGRICULTURE (SHRI G. S. DHILLON): (a) The Audit Report of NAFED for 1983-84 doe> not make any pointed reference to one sided contracts regarding foreign business or favour shown to any particular foreign country. The Auditors have, however. made certain observations regarding ex-. port of spices including black pepper during the year. The export of black pepper was undertaken by NAFED on negotiated terms and conditions and with a view to making entry in the importing country markets. NAFED, in its Compliance Report has not found any irregularity in these transactions.

(b) and (c) The Audit Report for 19K3-S4 does not make any specific charge against any particular officer for the losses incurred. As such, no disciplinary ac-tion is called for. The management of NAFED is. however, competent to deal with jjich issues.

## Allotment of plots in Regharpura, New Delhi

2140. SHRI SAMAR MUKHERJEE: Wil] the Minister of URBAN DEVELOP MENT be pleased to state;

(a) whether the Ministry had issuedany orders on 22nd August, 1985 direct-' the DDA to allot 25 Sq. Yds. of